

to Unstarred Question No. 1902 on the 24th May, 1962 and state:

(a) the reason for Gwalior Rayon Manufacturing Co., Ltd., not constructing any house under the subsidised industrial housing scheme; and

(b) what is the present position?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):**

(a) and (b). The project was sanctioned by the Kerala Government in October, 1961. Of the 250 houses sanctioned, 116 houses are at various stages of construction, while construction of the remaining 134 houses is yet to be taken up.

**Sulphuric Acid Plant at Alwaye**

**383. Shri P. Kunhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any contract has been signed with Simon Carves Ltd., for setting up a Sulphuric Acid Plant at Alwaye;

(b) if so, the details of the contract;

(c) the output of the proposed plant; and

(d) what is the employment potential of the plant?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Yes, Sir.

(b) The contract includes supply of equipment for a total value of Rs. 32 lakhs (F.O.B.) U.K. port.

(c) The plant is expected to produce about 450 tons of sulphuric acid per day.

(d) The scheme envisages employment of about 50 persons including maintenance crew.

**Gratuity Scheme in Mica Industry**

**384.** { Shri A. K. Gopalan:  
Shri Umanath:  
Shri P. Kuhan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there exists any gratuity scheme in the mica industry; and

(b) if not, whether Government have any proposal to introduce such a scheme?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) No Gratuity Scheme exists at present for the Mica Industry as a whole.

(b) The question of integrating the Provident Fund and Employees' State Insurance Schemes providing *inter alia* for invalidity retirement-cum-gratuity and survivorship pension as per recommendation of the Study Group on Social Security is under examination.

**A.C.M.O. Office at Madras**

**385.** { Shri A. K. Gopalan:  
Shri Umanath:  
Shri P. Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the expenditure in running the Assistant Coffee Marketing Officer's Office at Madras; and

(b) how many tons of coffee are collected by this office?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) 1960-61—Rs. 40,965 and 1961-62—Rs. 41,045.

(b) This office does not collect any coffee. It is mainly concerned with the Local Sales of Coffee in Madras, Guntur, Pool Sales at Vijayawada, and with the storage and distribution of imported chicory to allottees.

**British India Corporation, Kanpur**

**387.** { Shri S. M. Manerjee:  
Shri Yashpal Singh:  
Shri Prakash Vir Shastri:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the management of M/s. B.I.C. Ltd., Cooper Allen of North

West Tannery Branches, Kanpur is being changed;

(b) if so, the reasons therefor;

(c) whether it is a fact that production of the concerns has gone down considerably during the past years; and

(d) the steps taken by Government in this regard?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). Cooper Allen and North West Tannery is a unit of the British India Corporation Ltd., Kanpur. Since 23rd May 1958, the composition of the Board of Directors (Interim Committee of Management) of BIC Ltd., has been fixed from time to time by the High Court, Allahabad. In its appellate judgement delivered on 14th February, 1962 the High Court directed, inter alia, that the Interim Committee of Management should call a general meeting of the company in January 1963 to elect a Board of Directors which should come in office from 1st February, 1963. Recently some shareholders including Shri B. P. Bajoria filed an application before the High Court praying for a direction for calling an early general meeting of the shareholders for electing a new Board of Directors. The final hearing before the Court has already taken place and its orders are awaited.

(c) No, Sir. The production of Cooper Allen and North West Tannery Branch has not gone down since 1958.

(d) Does not arise.

### औद्योगिक क्षेत्र

३८८. श्री तन सिंह : क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष चालीस प्राचीन औद्योगिक क्षेत्र स्थापित करने का सरकार का विचार है ;

(ख) इन औद्योगिक क्षेत्रों के क्या उद्देश्य हैं ;

(ग) केन्द्रीय सरकार तथा राज्य सरकारें क्रमशः इन क्षेत्रों के लिये क्या आर्थिक सहायता देने का विचार कर रही है ; और

(घ) ये क्षेत्र कहां-कहां स्थापित किये जा रहे हैं ?

वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री कानूनगो) : (क) से (घ), एक विवरण सदन पटल पर रखा जाता है। [देखिये परिशिष्ट १, अनुबन्ध संख्या ४५]

### Coir Industry

**389. Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of foreign exchange earned through the supply of coir goods during 1960-61 and 1961-62; and

(b) the steps that are being taken to encourage and develop this industry in the country?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) The value of Coir, Coir yarn and coir products—all sorts—exported during 1960-61 and 1961-62 was Rs. 8,66,77,000 and Rs. 11,35,28,000 respectively.

(b) A statement is laid on the Table. [See Appendix I, annexure No. 46].

### Price of Jute

**390. Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2907 on the 11th June, 1962 and state:

(a) the maximum and the minimum price of jute per maund which was made available to the producers in Tripura by the Buffer Stock Association; and

(b) whether the Buffer Stock Association had purchased jute at a higher